

Sl. No.	Name of State/UT	No. of Assaying and Hallmarking Centres
5.	Chhattisgarh	1
6.	Delhi	31
7.	Gujarat	37
8.	Haryana	7
9.	Jammu and Kashmir	2
10.	Jharkhand	3
11.	Karnataka	26
12.	Kerala	39
13.	Madhya Pradesh	7
14.	Maharashtra	51
15.	Odisha	7
16.	Puducherry	1
17.	Punjab	12
18.	Rajasthan	16
19.	Tamil Nadu	51
20.	Telangana	10
21.	Uttar Pradesh	16
22.	West Bengal	31
TOTAL		376

Procedure for cancellation of Aadhaar registration

628. SHRI DEREK O'BRIEN: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether there is a procedure for residents to cancel their Aadhaar registration and delete the collected biometric data;

(b) if so, the details of steps involved; and

(c) the number of people who have cancelled their Aadhaar registration till date?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY) (a) There is no such procedure under which resident can cancel his own Aadhaar.

(b) and (c) Do not arise in view of (a) above.